

ITEM NO.36

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3687/2023

(Arising out of impugned final judgment and order dated 04-01-2023 in WC No. 24889/2022 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

MADHURI SRIVASTAVA & ORS.

Respondent(s)

(IA No.36357/2023-EXEMPTION FROM FILING O.T.
IA No. 43463/2023 - APPLICATION FOR TAKING ON RECORD
IA No. 36357/2023 - EXEMPTION FROM FILING O.T.
IA No. 43478/2023 - EXEMPTION FROM FILING O.T.)

Date : 18-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Baghel, Adv.
Mr. Abhinav Jaganathan, Adv.
Mr. Aditya Bhattacharya, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacation, 2023.

(SONIA BHASIN)
COURT MASTER (SH)

(RAVINDER KUMAR)
COURT MASTER (NSH)